

श्री गणपति राम : क्या मैं जान सकता हूँ कि इन उम्मीदवारों में शिड्यूल्ड कास्ट के कितने कैंडिडेट थे और उनके लिये मिनिमम क्वालीफिकेशन क्या रखी गयी थी ?

Dr. M. M. Das: There is no separate qualification determined for the admission of the Scheduled Caste candidates. There are two courses. One is post-graduate diploma course, open to all candidates, preferably M.A. in Modern Indian History, or History Hons. graduates with Modern Indian History as one of their special papers. Preference is given to candidates deputed by State Governments, universities, educational institutions etc.

Shri Sadhan Gupta: How many of the six candidates absorbed were given long-term training and how many of them short-term training?

Dr. M. M. Das: Out of the 33 candidates who have passed the long-term course, six candidates have been absorbed—five under the National Archives of India and one under the U.P. Government. We have got no information about the rest of the candidates. So far as the short-term course is concerned, only employees of the State Governments and Central Government are allowed to take part.

आय-कर (बनारस)

*२०९९. श्री रूप नारायण : क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच वर्षों में प्रति वर्ष बनारस जिले से कितना आय-कर प्राप्त हुआ ; और

(ख) इसी काल में इस जिले के तम्बाकू व्यापारियों से प्रति वर्ष औसत से कितना आय-कर प्राप्त हुआ ?

The Deputy Minister of Finance (Shri M. C. Shah): (a) The amount of

income-tax realised from Banaras District year-wise during the last five years is:

1949-50	Rs. 18,84,820.
1950-51	Rs. 23,68,053.
1951-52	Rs. 45,12,275.
1952-53	Rs. 30,48,880.
1953-54	Rs. 17,10,500.

(b) The average annual amount of income-tax realised from tobacco merchants of the District during this period is Rs. 1,16,135.

श्री रूप नारायण : क्या मैं जान सकता हूँ कि अभी तक कितना इनकमटैक्स वसूल नहीं हुआ है और कितने सालों से ?

Shri M. C. Shah: I cannot give those figures, because...

Mr. Speaker: The hon. Member may table a separate question.

श्री रूप नारायण : क्या मैं जान सकता हूँ कि बनारस का इनकमटैक्स देने में कौनसा नम्बर है ?

Shri M. C. Shah: I do not have district-wise figures for the whole State. If he wants them, then he must give me notice of a separate question.

Dr. Rama Rao: May I know how much of this income-tax has been realised as a result of the efforts of the Income-tax Investigation Commission?

Shri M. C. Shah: There is another specific question with regard to the Income-tax Investigation Commission. Perhaps, the hon. Member is referring to that. I can give those figures. The amount of income-tax assessed is Rs. 25.80 crores, and the amount already realised is Rs. 9.62 crores.

Mr. Speaker: Does this refer to Banaras District?

Shri M. C. Shah: He is referring to the Income-tax Investigation Commission.

Mr. Speaker: The hon. Member's question is how much of this tax has been realised from Banaras District, as a result of the effort of the Income-tax Investigation Commission.

Shri M. C. Shah: I have not got those figures with me now.

Shri Altekari: May I know the reasons why so small a sum was recovered in 1953-54?

Shri M. C. Shah: In 1951-52, there was a drive to clear off all the arrears, and therefore we got a higher sum. In 1953-54, the smaller sum may be due to lesser profits.

Shri Ganpati Ram: May I know the total number of tax-payers?

Mr. Speaker: Order, order. Next question.

HINDUSTANI CULTURE SOCIETY, ALLAHABAD

*2101. **Shri M. L. Agrawal:** Will the Minister of Education be pleased to state:

(a) whether Government have been subsidizing a Monthly Magazine published under the auspices of the Hindustani Culture Society of Allahabad;

(b) if so, since when; and

(c) the amounts paid every year from the beginning up-to-date?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) No subsidy has been given to the monthly magazine published by the Hindustani Culture Society.

(b) and (c). Do not arise.

श्री एम० एल० द्विवेदी : मैं यह जानना चाहता हूँ कि इस सोसाइटी को सरकार ने कौन कौन सी ग्रांट्स दी हैं और किस रकम के लिये दी हैं ?

Dr. M. M. Das: During the years 1946-1951, we have paid to this Society, a sum of Rs. 1,12,000, for their publication programme.

Shri S. N. Das: May I know whether at the time of asking for the grant, this organisation has specified the objects for which it wanted the grant?

Dr. M. M. Das: Before the grants are sanctioned, some important information regarding the organisation are sought for by the Department, and unless those informations are received, no grant is sanctioned.

श्री भागवत झा आज़ाद : मैं यह जानना चाहता हूँ कि जो अभी आपने बताया कि एक खास स्पेसिफिक परपज के लिये यह एक लाख और कुछ हजार रुपये की ग्रांट दी गई है, तो वह कौन से स्पेसिफिक परपज थे ?

Dr. M. M. Das: There was no specific purpose for the Rs. 1,12,000, which I have mentioned. These grants-in-aid were given for the implementation of their publication programme.

Several Hon. Members rose—

Mr. Speaker: Let us go to the next question.

INCOME-TAX INVESTIGATION COMMISSION

*2102. **Dr. Rama Rao:** (a) Will the Minister of Finance be pleased to state how many individuals or firms have been prosecuted for the "production of false evidence on a large scale" in connection with the work of the Income-tax Investigation Commission upto the end of 1953?

(b) How many have been convicted?

(c) What is the assessed and collected tax on the total hidden amount discovered upto 31st March, 1954?

(d) What is the assessed and collected tax from cases which the Commission investigated by its own reference under Section 5(4) upto the 31st March, 1954?

The Deputy Minister of Finance (Shri M. C. Shah): (a) None.

(b) Does not arise.